

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **17.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No : MA/1315/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan RP
(P Dot G Constructions Pvt Ltd)
NAME OF RESPONDENT : Prabhakar Reddy
SECTION : Sec 66 of IBC

ORDER

Learned Counsel for Applicant Mr. Ravi Rajagopalan is present through video conferencing platform. None is present for the Respondent.

It is represented by Learned Counsel for Applicant that counter has been filed. In the circumstances an opportunity is given by this Tribunal to the Respondent to put its appearance on the next date of hearing when the enquiry will be held.

Post this matter on **29.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)